



IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIVEK RUSIA

&

HON'BLE SHRI JUSTICE BINOD KUMAR DWIVEDI

ON THE 20th OF NOVEMBER, 2024

WRIT PETITION No. 36316 of 2024

SMT. HANSA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Ashish Gupta, learned counsel for the petitioner.

Shri Vishwajit Joshi, learned Additional Advocate General for the respondents / State on advance copy.

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ORDER

Per. Justice Vivek Rusia

Learned counsel for the petitioner seeks leave of this Court for withdrawal of present writ petition with liberty to prefer an appeal before the appropriate forum.

Prayer is allowed.

Writ Petition is dismissed as withdrawn with the liberty prayed for.

(VIVEK RUSIA)
JUDGE

(BINOD KUMAR DWIVEDI)
JUDGE